

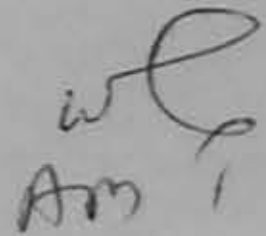
26.8.76

From Mr. S. Das Gupta, AM
Hon Mr. T. L. Verma, JM

Learned counsel for the Respondents showed us a death certificate which indicates that the applicant has expired on 4.4.75. This position is conceded by the learned counsel for the applicant. ~~The~~ The cause of action and the reliefs prayed for do not survive the death of the applicant.

~~In view of this~~ ^{As} the cause of action has ~~is~~ abated, ~~and~~ the application is disposed of accordingly.


JM


AM